

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.01.2022 (WEDNESDAY)

COURT -IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 34 of 2022	Virender Singh Vs. Theme Export Pvt. Ltd.	Yash Srivastava	
2.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	
3.	Comp. App. (AT) (Ins) No. 39 of 2022	Rankini Power Generation Pvt. Ltd. Vs. Vinod Kumar Kothari Liquidator of Abhijeet MADC Nagpur Energy Pvt. Ltd.	Anirban Bhattacharya	
4.	Comp. App. (AT) (Ins) No. 40 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra	Rajiv Gupta	
5.	Comp. App. (AT) No. 35 of 2020	Nitin Rekhan Vs. MP Promoters Pvt. Ltd.	Manish Kaushik	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**